

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 9

CA 238/2022 in CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.01.2023**

NAME OF THE PARTIES: **Union of India V/s Infrastructure Leasing & Financial Services Ltd**

Appearance (via video-conference):

For the Applicant : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

For the Respondent : Not Mentioned in the Chat Box

Section 241-242

ORDER

Ld. Counsel for the Parties are present. List this matter on Board on 30.01.2023. Registry is directed to retain the position of this matter **High on Board** under the Caption of "**Part Heard**" on the adjourned date.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)